

the year 1981-82 under sub-section (2) of section 37 of the Air Corporations Act, 1953 together with Reports of its subsidiaries *viz.*, Hotel Corporation of India Limited and Air India Charters Limited.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Air India for the year 1981-82 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.

(3) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India and its subsidiaries *viz.*, Hotel Corporation of India Limited and Air India Charters Limited, for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above.

[Placed in Library. See No. LT-6516/83].

(5) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety on the working of the Commission of Railway Safety for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-6517/83].

Review on and Annual Report of British India Corporation Ltd. Kanpur for 1981-82 and Statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the British India Corporation Limited, Kanpur, for the year 1981-82.

(ii) Annual Report of the British India Corporation India Limited, Kanpur, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-6518/83].

National Bank for Agriculture and Rural Development General Regulations, 1982, Report of the Experts Committee on replacement of Sales Tax on vanaspati, Drugs and Medicines etc. and Review on the working of Agricultural Refinance and Development Corporation, Bombay for the year ended 30.6.1982.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table

(1) A copy of the National Bank for Agriculture and Rural Development General Regulations, 1982 (Hindi and English versions) published in Notification No. S.O. 723 (E) in Gazette of India dated the 11th October, 1982, under sub section (5) of section 60 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in Library. See No. LT-6519/83].

(2) A copy of the Report (Hindi and English versions) of the Export Committee on Replacement of Sales Tax on Vanaspati, Drugs and Medicines, Cement, Paper and Paper Board and Petroleum Products by Additional Excise Duty. [Placed in Library. See No. LT-6520/83].

(3) A copy of the *Review (Hindi and English versions) by the Government on the working of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1982. [Placed in Library. See No. LT-6521/83].